

**STATEMENT SHOWING INSTITUTION DISPOSAL AND PENDENCY  
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END OF APRIL 2016**

Sl. No.	Nature	Opening balance as on 01.04.2016	Institution	Restored	Backlog Institution Cases	Total Institution	Backlog Disposal Cases	Disposal	Total Disposal	Total Pendency as on 30.04.2016
<b>MAIN CIVIL CASES</b>										
1	WP	1506		4	2	6		32	32	1480
2	WA	210	48			48		39	39	219
3	WPC	3605	350	10		360	1	271	272	3693
4	WPL	935	29	2		31	2	43	45	921
5	WPS	8752	388	12		400	8	271	279	8873
6	WPT	402	17			17		5	5	414
7	WPCR	353	21			21		13	13	361
8	WPPIL	83	12			12		8	8	87
9	WP 227	1450	70	3		73	1	60	61	1462
10	WPHC	7	1			1		1	1	7
<b>A</b>	<b>TOTAL (1 to 10)</b>	<b>17303</b>	<b>936</b>	<b>31</b>	<b>2</b>	<b>969</b>	<b>12</b>	<b>743</b>	<b>755</b>	<b>17517</b>
1	FA	2211	45	2	1	48		6	6	2253
2	FAM	382	23	4		27		1	1	408
3	SA	5121	54	8	1	63		36	36	5148
4	MA	611	5			5		10	10	606
5	MAC	4858	130	3		133	1	31	32	4959
6	CR	283	14			14		12	12	285
7	MCC	251	98	1		99		58	58	292
8	MCCS	0		1		1			0	1
9	COMP APPEAL	2				0			0	2
10	COMP PET	73				0		8	8	65
11	EP	11				0			0	11
12	TPC	37	9			9		2	2	44
13	CONC	1							0	1
14	CONT	298	50			50		43	43	305
15	CONTS	0				0			0	0
16	ITR	28				0			0	28
17	ITA	8				0			0	8
18	CER	2				0			0	2
19	STR	0				0			0	0
20	WTA	0				0			0	0
21	ARBA	140	5	1		6		3	3	143
22	TAXC	80	6			6		5	5	81
23	REVP	71	31			31	1	17	18	84
24	CIVIL SUIT	2				0			0	2
<b>B</b>	<b>TOTAL (1 to 24)</b>	<b>14470</b>	<b>470</b>	<b>20</b>	<b>2</b>	<b>492</b>	<b>2</b>	<b>232</b>	<b>234</b>	<b>14728</b>
<b>TOTAL (A+B)</b>		<b>31773</b>	<b>1406</b>	<b>51</b>	<b>4</b>	<b>1461</b>	<b>14</b>	<b>975</b>	<b>989</b>	<b>32245</b>
<b>MAIN CRIMINAL CASES</b>										
1	CRRE	3				0			0	3
2	CRA	12150	154			154		66	66	12238
3	CRR	3904	102	2		104	1	43	44	3964
4	MCRC	457	646			646	15	408	423	680
5	MCRCA u/s 438 CrPC	89	104			104		102	102	91
6	CONTR	4				0			0	4
7	CRMP	1524	92	1		93		74	74	1543
8	TPCR	14	4			4			0	18
9	ACQA	1182	11			11		1	1	1192
<b>C</b>	<b>TOTAL=(1 to 9)</b>	<b>19327</b>	<b>1113</b>	<b>3</b>	<b>0</b>	<b>1116</b>	<b>16</b>	<b>694</b>	<b>710</b>	<b>19733</b>
<b>GRAND TOTAL (A+B+C) OF MAIN WRIT, CIVIL &amp; CRIMINAL CASES</b>		<b>51100</b>	<b>2519</b>	<b>54</b>	<b>4</b>	<b>2577</b>	<b>30</b>	<b>1669</b>	<b>1699</b>	<b>51978</b>

NOTE : 1. Total number of 4 cases in institution & total number of 30 cases in disposal Column entry is made as a Backlog institution & disposal due to entry in previous month or years in Case Information System. It is pertinent to mention here that there are no any list provided by DIC NIC of the cases of backlog Institution & Disposal.

*(Signature)*  
(Ramashankar Prasad)  
Registrar (Judicial)